

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 18.08.2025

Mediators are requested to expedite the mediation process and complete it with in the prescribed limit of 90 Days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl. No	High Court Mediation File No.	Original Case no	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name of the Mediators	Time	Mode	Room
1	HCM/SMD/29/2025	WP(C) No. of 2025	SMTI. MATTIBABHA KHARKRANG -VS- STATE OF MEGHALAYA & ORS	Mr. R. KHARKRANG	Mr. A. KHARWANLANG Ms.S. LALOO	SMTI. ANELINE.M. PARIAT	11:00 AM	PHYSICAL	REGISTRAR (J/S) ROOM
2	HCM/SMD/21/2025	WP(C) No. 398 of 2024	SMTI. SARITHA A.MARAK -VS- STATE OF MEGHALAYA & ORS	Mr. P.T. SANGMA	Ms. I. LYGWA Ms. D. POHSNEM	SMTI. EVALENE SHABONG	11:00 AM	PHYSICAL	ANNEXE BUILDING
3	HCM/SMD/24/2025	WP(C) No. 271 of 2023	SHRI. RANODHIR HAJONG -VS- STATE OF MEGHALAYA & ORS	Mr.P.YOBIN Ms. B. RAMSIEJ	Ms. R. COLNEY Mr.N.D.CHULLAI Ms. R. DUTTA Mr. S. CHANDRA Mr. K. PAUL	SMTI. DAPHIRA SOHTUN	11:00 AM	PHYSICAL	ANNEXE BUILDING
4	HCM/SMD/36/2025	WP(C) No. 343 of 2020	SMTI. J.G.NONGKYNRIH & ORS -VS- STATE OF MEGHALAYA & ORS	Mr. M.L. NONGPIUR	Ms. Z.E. NONGKYNRIH	SHRI.K.J. LYGDOH	11:00 AM	PHYSICAL	CONFERENCE HALL

5	HCM/SMD/ 42/2025	WP(C) No. 92 of 2025	SMTI. BATSKHEM TIMUNG -VS- STATE OF MEGHALAYA & ORS	Mr. S.A. SHEIKH	Ms. S. Kh. NONGRUM	SMTI. MONICA K. LYNGDOH	10:00 AM	PHYSICAL	ANNEXE BUILDING
6	HCM/SMD/ 55/2025	WP(C) No. 91 of 2025	SMTI. SIMRITHA SANGMA -VS- STATE OF MEGHALAYA & ORS	Ms. S.A. SHEIKH	Mrs. N.G. SHYLLA Ms. R. COLNEY	SMTI. NATHE M. MOMIN	12:00 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM (GROUND FLOOR)
7	HCM/SMD/ 56/2025	WP(C) No. 143 of 2024	SHRI. JOSHNA SANGMA -VS- STATE OF MEGHALAYA & ORS	Ms. J.T. SANGMA	Mr. H. ABRAHAM Ms. R. KHARSHIING	SMTI. NATHE M. MOMIN	1:00 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM (GROUND FLOOR)
8	HCM/SMD/ 64/2025	WP(C) No. 107 of 2022	SHRI. VINAY. KUMAR -VS- UNION OF INDIA & ORS	Mr. R. JHA	Ms. N.A.U. SOGRA Dr. N. MOZIKA	SMTI. P. YADAV	11:00 AM	PHYSICAL	ANNEXE BUILDING
9	HCM/SMD/ 3/2025	WP(C) No. 205 of 2024	SUKMON TANGSANG & ORS -VS- UNION OF INDIA & ORS	Mr. S. CHANDA Mr. S. KHYRIEM	Mr. R. DEBNATH Mr. K.P. BHATTACHARJEE Mr. S . BHATTACHARJEE	SHRI. ANTONY SYIEMIONG	11:00 AM	PHYSICAL	ANNEXE BUILDING
10	HCM/SMD/ 4/2025	CRL. REV.P. No. 5 of 2025	SMTI. SANJUKTA PAUL -VS- STATE OF MEGHALAYA & ORS	MR. S. DEB	Mr. S.A. SHEIKH Mr. P. R. PASKE	SHRI. ANTONY SYIEMIONG	12:00 AM	PHYSICAL	ANNEXE BUILDING

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 19.08.2025

Mediators are requested to expedite the mediation process and complete it with in the prescribed limit of 90 Days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl. No	High Court Mediation File No.	Original Case no	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name of the Mediators	Time	Mode	Room
1	HCM/SMD/25/2025	WP(C) No. 270 of 2023	SHRI JUBARAJ BORO -VS- STATE OF MEGHALAYA & 4 ORS	Mr. P. YOBIN Ms.B.RAMSIEJ	Ms. R. COLNEY Mr. N.D.CHULLAI Ms. R. DUTTA Mr. S. CHANDA Mr. K. PAUL	SMTI. DAPHIRA SOHTUN	11:00 AM	PHYSICAL	ANNEXE BUILDING
2	HCM/SMD/37/2025	WP(C) No. 69 of 2025	SMTI. NIDALA IAKAI & 39 ORS -VS- STATE OF MEGHALAYA & 2 ORS	Ms.L. PHANJOM	Ms. R. COLNEY Mr. B. SNAITANG	SHRI.K.J. LYNGDOH	11:00 AM	PHYSICAL	CONFERENCE HALL
3	HCM/SMD/33/2025	WP(C) No. 289 of 2023	SMTI. AMYLINDA DKHAR -VS- STATE OF MEGHALAYA & 3 ORS	Mr. K. PAUL Mr. S. CHANDA	Mrs. N.G.SHYLLA Ms. Z.E. NONGKYNRIH Mr. PHILEMON NONGBRI	SHRI.K.J. LYNGDOH	12:00 PM	PHYSICAL	CONFERENCE HALL
4	HCM/SMD/50/2025	CRP No.11 of 2021	STATE OF MEGHALAYA & ANR -VS- KHASI HILLS ARCHERY SPORTS INSTITUTE (KHASI)	Ms. R. COLNEY	Mr. PHILEMON NONGBRI Mr. J.K. PARIAT	SHRI.A. SYIEMIONG	11:00 AM	PHYSICAL	ANNEXE BUILDING

5	HCM/SMD/ 51/2025	CRP No.31 of 2024	THE DIRECTOR OF ASSAM RIFLES & ANR -VS- M/S RABINDERJIT SINGH & SONS & ANR	Ms. N.A.U. SOGRA	Ms.R.P.N MARAK Ms. G.C MARBOH	SHRI.A. SYIEMIONG	12:00 PM	PHYSICAL	ANNEXE BUILDING
6	HCM/SMD/ 57/2025	WP(C) No. 483 of 2024	SHRI. JITHERSON A SANGMA -VS- STATE OF MEGHALAYA & 2 ORS	Ms.J.T SANGMA	Ms. Z.E. NONGKYNRIH Mr. A. JOSHI	SMTI. NATHE M. MOMIN	1:30 PM	VIDEO CONFEREN CING	VIDEO CONFERENCE ROOM (GROUND FLOOR)
7	HCM/SMD/ 58/2025	WP(C) No. 253 of 2024	SMTI. PARMILLA KOCH -VS- GARO HILLS AUTONOMOUS DISTRICT COUNCIL & 2 ORS	Mr.S.A.SHEIKH	Mr. S. DEY	SMTI. NATHE M. MOMIN	12:00 PM	VIDEO CONFEREN CING	VIDEO CONFERENCE ROOM (GROUND FLOOR)

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 20.08.2025

Mediators are requested to expedite the mediation process and complete it with in the prescribed limit of 90 Days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl. No	High Court Mediation File No.	Original Case no	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name of the Mediators	Time	Mode	Room
1	HCM/SMD/30/2025	WP(C) No.350 of 2023	SHRI. KARIMUL ISLAM AHMED -VS- STATE OF MEGHALAYA & 4 ORS	Dr. N.MOZIKA Mr. M.L.NONGPIUR Ms. A. KSOO	Ms. R.COLNEY Mr.S.A.SHEIKH	SMTI. ANJELINE M. PARIAT	11:00 AM	PHYSICAL	REGISTRAR (J/S) ROOM
2	HCM/SMD/52/2025	CRP No. 37 of 2024	SHRI. TAMDOR SING NADON -VS- SMTI. TINORA MALNGIANG	Mr. L. KHYRIEM	Ms. S. Kh. NONGRUM	SHRI. A. SYIEMIONG	11:00 AM	PHYSICAL	CONFERENCE HALL
3	HCM/SMD/59/2025	WP(C) No.59 of 2025	SMTI. SAMINA BEGUM -VS- STATE OF MEGHALAYA & 4 ORS	Mr. S.A.SHEIKH	Mrs. N.G.SHYLLA Ms. R. COLNEY	SMTI. NATHE M. MOMIN	12:00 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM (GROUND FLOOR)

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 21.08.2025

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD/28/2025	WP(C) NO 231 OF 2023	SHRI. PAWAN BAWRI -VS- UNION OF INDIA & ORS	MR. M.U. AHMED MR. S. SEN	MR. R. DEBNATH MR. S.P. MAHANTA MR. D. DKHAR	SMTI. ANJELINE M. PARIAT	11:00 AM	PHYSICAL	REGISTRAR J/S ROOM (1 st Floor)
2.	HCM/SMD/53/2025	CRP NO. 20 OF 2024	SMTI. ALALA DUTTA BARUAH -VS.- THE NEW INDIA ASSURANCE COMPANY LTD. & ANR.	MR. S. P. MAHANTA MR. D. DKHAR	MR. S. JINDAL	SHRI. A. SYIEMIONG	11:00 AM	PHYSICAL	CONFERENCE HALL (2 nd Floor)
3.	HCM/SMD/65/2025	WP(C) NO. 215 OF 2025	IALONG VILLAGE -VS.- JHADC & 9 ORS	MS. E. BLAH, ADV	MR. M.L. NONGPIUR MR. R. KHARKRANG	SHRI. ALBERT W. LANONG	1:30 PM	VIDEO CONFERENCING	CONFERENCE ROOM (Ground Floor)
4.	HCM/SMD/66/2025	WP(C) NO. 103 OF 2025	BALABET LYNGDOH NONGLAIT -VS.- STATE OF MEGHALAYA & 4 ORS	MR. S. WAHLANG	MR. H. ABRAHAM	SHRI. ALBERT W. LANONG	2:30 PM	VIDEO CONFERENCING	CONFERENCE ROOM (Ground Floor)

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 22.08.2025

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD/ 22/2025	WP(C) NO 256 OF 2024	JENASIMAI PYNGROPE -VS- STATE OF MEGHALAYA & ORS.	MR. S.CHANDA MS. R.DUTTA	MS. I. LYNGBA MR. M.L.NONGPIUR	SMTI. EVALENE SHABONG	11:00 AM	PHYSICAL	CONFERENCE ROOM (Ground Floor)
2.	HCM/SMD/ 31/2025	WP(C) 343 OF 2023	SARASWATI VISHWAKARMA -VS- STATE OF MEGHALAYA & ORS.	MR. B. SNAITANG MR. K.PAUL	MR. H. ABRAHAM MS. S. SHYAM MS. R. COLNEY MR. M.U.AHMED	SMTI. DAPHIRA SOHTUN	11:00 AM	PHYSICAL	ANNEXE BUILDING
3.	HCM/SMD/ 54/2025	CRP NO. 3 OF 2025	SMTI. BRASILIN KHARMULIEH. -VS- SMTI ANIKA AIOM KSIAR KHARBULI & 2 ORS.	MS. T. SUTNGA,	MR. S. THAPA, MR. S. PANDEY MS. N.G. SHYLLA	SHRI. A. SYIEMIONG	11:00 AM	PHYSICAL	CONFERENCE HALL (2 nd Floor)
4.	HCM/SMD/ 67/2025	WP(C) NO. 1 OF 2025	M/S ASA ENTERPRISE -VS- UNION OF INDIA & 3 ORS	MR. K. PAUL MR. S. CHANDA.	MS. M. MYRCHIANG	SHRI. ALBERT W. LANONG	1:30 PM	VIDEO CONFERENCING	CONFERENCE ROOM (Ground Floor)
5.	HCM/SMD/ 68/2025	WP(C) NO. 55 OF 2025	FIDUS ALI -VS. - STATE OF MEGHALAYA & ORS.	MR. S.A. SHEIKH	MRS. N.G. SHYLLA MS. R. COLNEY	SHRI. ALBERT W. LANONG	2:30 PM	VIDEO CONFERENCING	CONFERENCE ROOM (Ground Floor)